

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 237

(IB)-470(ND)/2017

IA/1664/2019 IA/1592/2019 IA/3202/2020 IA/3750/2020
IA/3053/2020 CA/479/2019 IA/2444/2020 IA/4181/2020
IA/5148/2020 New IA/402/2021 , New IA/445/2021

IN THE MATTER OF:

Sh. Amit Kumar Malik

... **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC Code, 2016

Order delivered on 05.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Nitish Massey Adv with Abhishek Grover Adv for applicants
Mr. Rachit Mittal Adv. for Noida Authority
Ms. Mona Sinha Adv for Respondent No. 14 in IA No. 3750 of 2020
Karan Luthra, Adv and Aarushi Tikku, Adv in I.A 3750/2020 for
Respondent No. 4, In I.A no. 3053/2020 for Respondent Nos. 1 to 4
and in IA no. 3202/2020 for Respondent no. 6 and 8.
Adv. Rajiv K. Virmani for Respondent No.15 Ms. Shikha Tiwari in I.A.
No.3053

ORDER

Renotify on 24.02.2021.



(T. S. Singh)
Court Officer